

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **30.03.2021 at 2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/807/IB/2020 IN CP/1210/IB/2018
NAME OF PETITIONER : Adept Technology Pvt Ltd
NAME OF RESPONDENT : Skhamuri Hymavathy
SECTION : Sec 66(1) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **05.05.2021**.


(K.NATARAJAN)
Deputy Registrar

MS